[RAJYA SABHA]

(b) Although there is no Nursing Home as such in the All India Institute of Medical Sciences, New Delhi, certain 'A' class and "B' class private rooms are available at the Institute which provide the usual Nursing Home facilities to patients having an income of more than Rs. 500 per mensem. Members of Parliament can either avail of these facilities on payment or under the Central Government Health Scheme, if they are referred to A.I.I.M.S. by their authorised medical attendant.

(c) While there is no proposal to establish a Nursing Home as such at the Institute, it is proposed to increase the number of 'A' class and 'B' class private 100ms.

TRIBAL DEVELOPMENT BLOCKS IN RAJAS-THAN

1379. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that the number of Tribal Development Blocks in Rajasthan is very small as compared to that of other States like Uttar Pradesh, Madhya Pradesh and Haryana ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA) : (a) The factual position is as follows :---

. State		• •		No. of T.D. Blocks
Rajasthan .	_ •	- •r	•	18
Uttar Pradesh		•		Nil
Madhya Pradesh		7	. .	127
Haiyana .	•	• •	•	Nil

(b) Madhya Pradesh has a larger tribal population and also many areas where the concentration of tribal population exceeds 66[§] per cent.

General Managers appointed Chairmen of Few Banks

1380. SHRI G. P. SOMASUNDARAM: SHRI T. V. ANANDAN :

Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that General Managers of some Banks have been made Chairmen of their respective Banks after the Finance Minister made an announcement sometime ago that the Government propose to bring a Bill for change in the working of banks instead of their nationalisation; and

(b) if so, the action taken or poposed to be taken against those banks ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) Yes, Sir.

(b) As the action taken by the banks is in line with the Government's proposals relating to social control over banks, no action is called for in this regard.

1381. [Transferred to the 21st December, 1967].

STAFF INSPECTION UNIT OF THE FINANCE MINISTRY

1382. SHRI D. THENGARI : Will the Minister of FINANCE be pleased to state :

(a) what are the rules framed for the Staff Inspection Unit of the Ministry and whether these rules were framed in consultation with the Joint Consultation machinery or with the representatives of the various staff Associations; and

(b) whether the officers in the Staff Inspection Unit are given any training for the inspection work ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJJ R. DESAI) : (a) No rules as such have been framed in regard to the working of the Staff Inspection Unit and consequently the question of framing them in consultation with the Joint Consultation Machinery or with representatives of staff Associations did not arise.

The Unit is essentially a Service Organisation. Under the orders issued in 1964 setting up the Unit, it has been charged with the responsibility of conducting a con tinual review of the staffing position in Ministries/Offices with the object of securing economy in staff consistent with administrative efficiency and for this purpose staff inspections are carried out by the Unit on the basis of well recognised techniques of work measurement.

(b) Yes, Sir.

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